

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE
(CENTRAL BOARD OF DIRECT TAXES)

New Delhi, dated the 29/11/85

NOTIFICATION
(INCOME TAX)

No. 65/7 (F.No.279/143/84-ITJ): In exercise of the powers conferred by sub-section(1) of Section 122 of the IT Act, 1961(43 of 1961) and in supersession of all the previous notifications in this regard, the Central Board of Direct Taxes hereby directs that Appellate Assistant Commissioner of Income-tax of the Ranges specified in Column (1) of the Schedule below, shall perform their functions in respect of all persons and income assessed to income-tax in the Income-tax Circles, Wards and Districts specified in the corresponding entry in column (2) thereof excluding all persons and incomes assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax (Appeals).

SCHEDULE

Sl.No.	Range	Income-tax Circle, Wards and Districts.
1.	2.	3.
1.	Appellate Assistant Commissioner of Income-tax, Jabalpur Range, Jabalpur.	C.I.T. Jabalpur (I.P) charge.
		1. ITO, Control Circle, Jabalpur.
		2. ITO, Special Estate Duty-cum Income-tax Circles, Jabalpur
		3. Asst. Controller of Estate Duty Jabalpur.
		4. ITO, Special investigation Circle-I, Jabalpur.
		5. Income-tax Office, Special Investigation Circle-II, Jabalpur.
		6. ITO A-I Ward, Jabalpur.
		7. ITO A-II Ward, Jabalpur.
		8. ITO A-Ward, Jabalpur.
		9. ITO B-Ward, Jabalpur.
		10. ITO C-Ward, Jabalpur.
		11. ITO D-Ward, Jabalpur.
		12. ITO E-Ward, Jabalpur.
		13. ITO G-Ward, Jabalpur.
		14. ITO H-Ward, Jabalpur.
		15. Income-tax Circle, Chhindwara.
		16. Income-tax Circle, Balaghat.
		17. Income-tax Circle, Saoni.

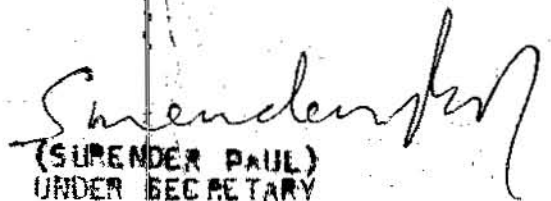
1.	2.	3.
----	----	----

- | | |
|--|--|
| <p>2. Appellate Asstt. Commissioner of Income-tax, Satna Range Satna.</p> <p>3. Appellate Asstt. Commissioner, Raipur Range, Raipur.</p> | <p>18. All appeals pending with Special Range, (erst while) Jabalpur against order of ITO, B-Ward, Jabalpur in cases in which the present jurisdiction is vested in ITO H-Ward vide CIT, M.P. Notification No. 22/IT/MP/72 dated 25.7.72.</p> <p>19. ITO Narsingpur at Jabalpur.</p> <p>1. Income-tax Circle Satna
2. Income-tax Circle, Rewa
3. Income-tax Circle, Katni
4. Income-tax Circle, Chhatarpur
5. Income-tax Circle, Saugar
6. Income-tax Circle, Damoh.</p> <p>1. ITO, Special Investigation Circle, Raipur.
2. ITO, A-Ward, Raipur
3. ITO, B-Ward, Raipur
4. ITO, C-Ward, Raipur
5. ITO, D-Ward, Raipur
6. Income-tax Circle, Bilai
7. Income-tax Circle, Ohantari
8. Income-tax Circle, Jagdalpur
9. Income-tax Circle, Rajnandgaon
10. Income-tax Circle, Durg.
11. ITO, E-Ward, Raipur
12. ITO, F-Ward, Raipur
13. ITO, G-Ward, Raipur
14. ITO, Survey Circle, Raipur
15. Addl. ITO, Asstt. III, Raipur
16. Addl. ITO, Asstt. V, Raipur
17. Income-tax Circle, Bilaspur.
18. Income-tax Circle, Raigarh.
19. Income-tax Officer H-Ward, Raipur.</p> |
|--|--|

Whereas the Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range appeals arising out of the assessments made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that I.T. Circle, Ward or District or part thereof is transferred shall from the date of this Notification takes effect be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from

1st December, 1985

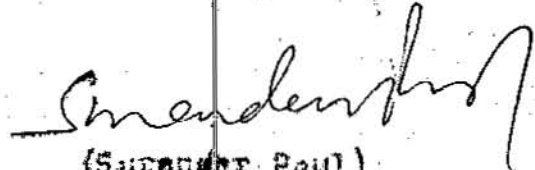


(SURENDER PAUL)
UNDER SECRETARY

CENTRAL BOARD OF DIRECT TAXES

Copy to:

1. The Commissioner of Income-tax, Jabalpur.
2. The Manager, Govt. of India Press, Mayapuri, New Delhi.
3. The Registrar, Income-tax, Appellate Tribunal Bombay.
4. ADI(RSAP)(Bulletin), New Delhi.
5. Ad.VI Section/E.O. Section.



(Surender Paul)
Under Secretary

Central Board of Direct Taxes